NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 11.07.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2028 of 2022 in Comp. App. (AT) (Ins) No. 633 of 2022	Vikash Parasurampuria Suspended Director of Sohan Minerals & Mining Company Pvt. Ltd. Vs. Shri Kamal Luthra, Sole Proprietor of Lucky Minerals & Anr.	Sonia Dube	

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson -sd/-

507

Registrar